


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.64/BB/ 2017	-	For compliance of office objections raised by Registry	230/232	Walvoil Fluid Power (India) Pvt. Ltd. & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BINVOY CHAKRO PCS. 9945754280.	Applicants.	

ORDER

PCS for petitioner is present. He has filed memo along with enclosure and also synopsis. He is directed to inform the Tribunal the names of Chairman and scrutiniser and also all details about date, time and place of meeting. List it on 20.09.2017.


MEMBER(J)


MEMBER(T)